National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 1004 of 2020

IN THE MATTER OF:

Industrial and Commercial Bank of China Ltd.

...Appellant

Vs.

M/s Nimmi Build Tech Pvt. Ltd. and Anr.

...Respondents

Present:

For Appellant:

Mr. Chandrashekhar, Advocate

For Respondent:

Mr. Abhay K. Das, Advocate for R-1

ORDER

(Through Virtual Mode)

19.02.2021: From the perusal of the order dated 19th November, 2020, it

transpires that submissions were made on behalf of Learned Counsel for 3rd

Party stating therein that the Appellant had filed a Modification Application

before the 'Adjudicating Authority' ('National Company Law Tribunal') Allahabad

Bench, Allahabad in C.P. No. (IB) No. 421/ALD/2019 and the same is not yet

numbered and taken on file.

Today, when the case was called out, Learned Counsel for the Appellant

submitted that C.P. No. (IB) No. 421/ALD/2019 has been admitted by 'National

Company Law Tribunal', Allahabad Bench, Allahabad.

Respondent No. 1 is present.

Learned Counsel for the Appellant is directed to produce a Photostat copy

of the order of the 'National Company Law Tribunal', Allahabad Bench,

Allahabad on the next date.

Appropriate directions will be passed in the order on the next date.

....contd.

Learned Counsel for Respondent No. 3 has filed its 'Reply Affidavit' which is taken on record.

List this matter on 9th March, 2021.

[Justice Anant Bijay Singh] Member (Judicial)

> [Ms. Shreesha Merla] Member (Technical)

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